

(7) A copy each of the following Notifications (Hindi and English versions) under subsection (3) of section 642 of the Companies Act, 1956 :—

- (i) G.S.R. 286(E) published in Gazette of India dated the 31st May, 1991 rescinding certain Rules mentioned in the Notification.
- (ii) The Companies (Central Government's) General Rules and Forms (Amendment) Rules, 1991 published in Notification No. G.S.R. 289(E) in Gazette of India dated the 31st May, 1991.
- (iii) The Company Law Board (Fees on Applications and Petitions) Rules, 1991 published in Notification No. G.S.R. 290(E) in Gazette of India dated the 31st May, 1991.

[Placed in Library. See No. LT-448/91.]

Notifications under Small Industries Development Bank of India Act, 1989 and Annual Report of the Nadia Gramin Bank, Nadia 1988-89.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under subsection (3) of section 52 of the Small Industries Development Bank of India Act, 1989 :—
 - (i) The Small Industries Development Bank of India (Issue and Manage-

ment of Bonds) Regulations, 1990 published in Notification No. 3144/CAD in Gazette of India dated the 25th October, 1990.

- (ii) The Small Industries Development Bank of India General Regulations, 1990 published in Notification No. 3144/CAD in Gazette of India dated the 25th October, 1990.

[Placed in Library. See No. LT-449/91.]

- (2) A copy of the Notification No. 2469/SIDBLPF. (Hindi and English versions) published in Gazette of India dated the 8th February, 1991 containing Errata to the Notification No. 3590/PF dated the 20th November, 1990.

[Placed in Library. See No. LT-450/91.]

- (3) A copy of the Annual Report (Hindi and English versions) of the Nadia Gramin Bank, Nadia, for the period the 1st January, 1988 to the 31st March, 1989 together with the Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT-451/91.]

Notifications under Salt Act, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : Sir, on behalf of SHRI RAMESHWAR THAKUR, I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-

section (2) of section 38 of the Central Excises and Salt Act, 1944 :—

- (i) G.S.R. 247(E) published in Gazette of India dated the 1st May, 1991 together with an explanatory memorandum making certain amendments to the Notification No. 278/82-CE, dated the 17th November, 1982.
- (ii) A copy of each of the Notification Nos. G.S.R. 350(E) to G.S.R. 422(E) (Hindi and English versions) published in Gazette of India dated the 25th July, 1991 together with an explanatory memorandum regarding Central Excise Duty changes and exemptions in the context of Budget proposals pertaining to indirect taxes announced by the Finance Minister in Lok Sabha on the 24th July, 1991.

[Placed in Library. See No. LT-452/91.]

- (2) A copy each of Notification Nos. G.S.R. 423(E) to G.S.R. 490(E) (Hindi and English versions) published in Gazette of India dated the 25th July, 1991 together with an explanatory memorandum regarding Customs Duty changes and exemptions in the context of Budget proposals pertaining to the Indirect taxes announced by the Finance Minister in Lok Sabha on the 24th July, 1991 under section 159 of the Customs Act, 1952.

[Placed in Library. See No. LT-453/91.]

Annual Report of and Review on the working of Indian Institute of Packaging, Bombay for 1989-90 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the India Institute of Packaging, Bombay, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Packaging, Bombay, for the year 1989-90.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-454/91]

- (3) A copy of the Annual Report (Hindi and English versions) of the Export-Inspection Council and Export Inspection Agencies (Volume-II)* for the year 1989-90.

[Placed in Library. See No. LT-455/91]

* Annual Report (Volume-I) was laid on the Table on 10-1-1991.